

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 63 of 2012 &
I.A. Nos. 126 & 127 of 2012**

Dated: 28th March, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Chhattisgarh Biomass Energy Developers AssociationAppellant (s)

Versus

**Chhattisgarh State Electricity Regulatory Commission
& Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Ms. Surbhi Sharma &
Mr. Matrugupta Mishra

ORDER

Admit. Issue notice to the Respondents returnable on
20.04.2012. Dasti service is permitted.

Post the matter on **20.04.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts